		1:-+	-	Form-1	a of November	2022			
Sr No	Court	District	Case No	Filed during the montl Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile number	Advocate E- mail Id	Date of Registraton	Date of e-filing
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-	-	_
	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-
	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	1
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-	-	-
	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-	-	-
	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-	-	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-

Form-2												
	List of cases in which	-Payment o	of Court fee	·	e month of I	November, 202	2					
Sr No	Court	District	Case No	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Date of e- Payment court fees					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	High Court of Bombay at Goa	North Goa	_	-	-	_	-					
1	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-					
2,	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-					
3	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-					
4	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	-	-	-					
5	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	1	-	-					
6	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-					
7	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-					
8	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-					
9	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-					
10	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-					
11	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	ı	-	1	-	-					
12	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-					
	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-					
14	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-					

				<u>orm-3</u>			
	List of cases in which Electr						•
Sr No	Court	District	Respondent Name		Advocate	Date of registraton	Date of electronic service of process
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)
1	High Court of Bombay at Goa	North Goa	_	-	-	ı	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	-	1	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	ı	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	1	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-
	The Senior Civil Judge, & CJM 'A' Court, Margao		-	-	1	-	-
	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-

	List of Total no of case	s randomly	Form-4	uring the month of	November 20	122
Sr No	Court	District	Court Name	Court No	Case type	Case count (No of cases randomly allocated
(1)	(2)	(3)	(4)	(5)	(6)	(7)
2	High Court of Bombay at Goa Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa North Goa	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	3	Commercial Appeal	- -
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	The Senior Civil Judge, & CJM 'A' Court, Panaji	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	The Senior Civil Judge,& JMFC 'B' Court, Panaji	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	The Senior Civil Judge, & JMFC 'A' Court, Ponda	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	Court of the District Judge-1 & Addl. Sess. Judge, Margao			-

11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	The Senior Civil Judge, & CJM 'A' Court, Margao	1	Commercial Suit	-
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	The Senior Civil Judge,& JMFC '1st Addl' Margao	-	-	-
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Vasco	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	The Senior Civil Judge, & JMFC 'A' Court, Quepem	_	-	-

Form-5 List of cases in which Case Management Hearing was held during the month of November, 2022												
	List of cases in which Ca	<u>ase Manage</u>	<u>ment Hearii</u>	<u>ng was held during t</u>	he month of	November, 20	22					
Sr No	Court	District	Case No	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Date of case manageme nt Hearing					
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)					
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-					
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	_	-	-	-					
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	_	-	-	-					
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	_	-	-	-					
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	-	_	-	-	-					
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	COMS 33/2022/A	M.S Zoy State Resort LLP V/s Khemu N. Parab & Ors	Adv. Susan Pinto Furtado	11/25/22	12/01/22					
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	COMS 32/22	Nirosha Hospitality Pvt. Ltd V/s Mr. Colin Fernandes and another	Adv. Fonseca and Adv. D. Rosario	11/18/22	11/18/22					
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	-	-					
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	-	-					
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	-	-	-	-	-					
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	_	-	-	-					
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	-	-	-	-	-					
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	-	-					
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa										
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa										

					Form-							
			Contested Commercial cases disposed during the month of November, 2022									
Sr No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of registraton	Whether Urgent Relief was sought and pre- Institution Mediation did not take place (Yes/No)	Date of decision	Days for Disposal	execution	No. of days for execution of Degree from date of Decision	Act Section
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)	(12)	(13)	(14)
1	High Court of Bombay at Goa	North Goa	-	-	-	-	-	_	-	_	-	-
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	-	-	-	-	-	-	-	-	-	-
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	COMS 9/20/B	Anil Vijay madgaukar v/s Rashmi Sharma & anr	Adv. S Sarmalkar	09/29/20	-	11/22/22	784	-	-	-
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	-	-	-	1	-	ı	-	-	-	-
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	-	-	-	-	-	-	-	-	-	-
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	-	-	-	1	-	ı	-	-	-	-
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	-	-	-	1	-	ı	-	-	-	-
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	COMA/4/20 22	Vedatmana Bespoke Hospitality Private Ltd vs JetSet Hotels Pvt Ltd.	Adv. N. Sardessai	10.11.2022	No	15.11.2022	6	17.08.2022	-	Sec 13 of Commercia Act
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	-	-	-	-	-	-	-	-	-	-
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	COMS/1/20 22	Bhuvan Sharma vs Joaquim Pacheco	Adv V. S. Borkar Adv S. Kholkar	03.02.2022	No	26.11.2022	22	-	-	Sec 34 of Arbitration & Concilliation
	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	-	-	-	ı	-	-	-	-	-	-
	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	-	_		-	-	-	-	-	-	-
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	-	-	-	-	-	-	-	-	-	-

	Form-7												
	-			the month of Novem									
Sr No	Court	District	Total Number of cases pending on the 1st day of the month of November, 2022	Total Number of cases instituted during the month of November, 2022	Total Number of cases disposed during the month of November, 2022	Total number of cases pending at the end of the month of November, 2022							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	High Court of Bombay at Goa	North Goa	13	0	0	13							
2	Court of the District Judge-1 & Addl. Sess. Judge, Panaji	North Goa	1	0	0	1							
3	Court of the District Judge-1 & Addl. Sessions Judge Court, Mapusa	North Goa	5	0	0	5							
4	The Senior Civil Judge, & CJM 'A' Court, Panaji	North Goa	38	0	4	34							
5	The Senior Civil Judge,& JMFC 'B' Court, Panaji	North Goa	46	0	2	44							
6	The Senior Civil Judge, & JMFC 'A' Court, Mapusa	North Goa	36	1	2	35							
7	The Senior Civil Judge, & JMFC 'B' Court, Mapusa	North Goa	31	1	1	31							
8	The Senior Civil Judge, & JMFC 'A' Court, Bicholim	North Goa	13	0	1	12							
9	The Senior Civil Judge, & JMFC 'A' Court, Ponda	North Goa	13	0	0	13							
10	Court of the District Judge-1 & Addl. Sess. Judge, Margao	South Goa	1	1	1	1							
11	Court of the District Judge-2 & Addl. Sessions Judge Court, Margao	South Goa	1	0	0	1							
12	The Senior Civil Judge, & CJM 'A' Court, Margao	South Goa	21	0	1	20							
13	The Senior Civil Judge,& JMFC '1st Addl' Margao	South Goa	8	1	0	9							
14	The Senior Civil Judge, & JMFC 'A' Court, Vasco	South Goa	28	1	0	29							
15	The Senior Civil Judge, & JMFC 'A' Court, Quepem	South Goa	8	0	0	8							

List	Form-6(i) List of cases received for Pre-Institution Mediation and settlement during the month of November, 2022												
Sr No	Name of mediation centre (For example , DLSA or Main Mediation Centre Mumabi)	applicatio ns pending on the 1 st	application s received during the		Total Number of non- starter cases during the month of November, 2022	pending pending at the end of the							
(1)	(2)	(3)	(4)	(5)	(6)	(7)							
1	High Court Mediation Monitoring Sub Committe at Goa	-	-	-	-	-							
2	North Goa District Legal Services Authority, Panaji	3	4	-	-	7							
3	South Goa District Legal Services Authority, Margao	-	-	-	-	-							

						<u>Form-6(ii)</u>								
				<u>Media</u>	<u>ation data on</u>	Quaterly Basis	(Aug-Sept-	Oct 2022)			_			
	Name of the authority	No. of applicatio n received by authority	Nature o	f applicant party	Nature of O	pposite party	No. of	applications s schedul		s per	No of applications disposed off as per Rule 3(4) and 3(6)	ns referred for	where no settlement arrived at as per Rule	where
			Individual	Corporate	Individual	Corporate	I	II	III	V				
(:	1) (2)	(3)	(4)	(5)	(6)	(7)		(8)			(9)	(10)	(11)	(12)
-	High Court Mediation Monitoring Sub Committe at Goa	-	-	-	-	-	-	-	-		-	-	-	-
2	North Goa District Legal Services Authority, Panaji	4	-	4	-	4	-	-	1	2	-	4	-	-
3	South Goa District Legal Services Authority, Margao	-	-	-	-	-	-	-	-	-	-	-	-	-

Panaji Date: 15/12/2022